

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 175 OF 2022

IN THE MATTER OF:

Vijay Kishor Goswami

...Applicant

Versus

State Government of Uttar Pradesh & Ors.

... Respondents

**ACTION TAKEN REPORT ON BEHALF OF THE RESPONDENT
NO. 3 MATHURA VRINDAVAN DEVELOPMENT AUTHORITY**

MOST RESPECTFULLY SHOWETH:

1. The abovementioned matter has been filed by the Applicant under section 14 and 15 of the National Green Tribunal Act, 2010 (hereinafter referred as "NGT Act") seeking following directions:
 - i. *Direct Respondent No. 2,3,4 and 5 to remove concretization on roads in excess of what has been prescribed by the G.O. and restore the areas under concretization in the city of Vrindavan to its original position.*



- ii. *Direct respondent no. 2,3,4 and 5 to remove concretization around the trees happening in violation of the order of this Hon'ble Tribunal in O.A. No. 82 of 2013 in city of Vrindavan and restore the areas of its original position*
 - iii. *Impose fine on the respondents no. 2,3,4 and 5 for violation of the G.O. of the state of Uttar Pradesh and the order of this Hon'ble Tribunal in O.A. No. 165 of 2013.*
 - iv. *Pass any other order as this Hon'ble Tribunal may deem fit and circumstances of the present case.*
2. The abovementioned matter was listed before this Hon'ble Tribunal on 09.01.2023, wherein this Hon'ble Tribunal was pleased to pass the following order:

“...

Accordingly, Respondents No. 3 and 4 are directed to take remedial action for de-concretizing at least one meter space around the trees and file Action Taken Report in this regard within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.”

3. Mathura Vrindavan Development Authority has constructed road in Kailash Nagar from Dauji ki Bagiji to Sabji mandi.



Along with the Road, the carriage way and the footpath were also constructed with interlocking tiles. Pursuant to the aforesaid direction, MVDA is undertaking the work as per the directions of this Hon'ble Tribunal of de-concretizing at least one meter space around the trees. There are in all 56 trees/plants on the said stretch of road. The removing of the concrete tiles has been undertaken for major part and is still underway, which is likely to be conclude within a couple of days. After removal, the undersigned has directed the concerned officials to strengthen the uneven/irregular edges. The said work is likely to be concluded within a week. Some photographs showing the work done are attached herewith for kind perusal. (Enclosure-1)

4. A further action taken report would be filed once the work as directed by this Hon'ble Tribunal gets concluded.

NEW DELHI
Date: 08th April, 2023



Kaushlendra Singh Chaudhary
Executive Engineer
MVDA, Mathura











